

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.24/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008
NAME OF THE COMPANY	Sanghi Synthetics Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Synthetics Private Limited & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram P2	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Y. SURYANARAYANA	ADV	9849866556	

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.



MEMBER (Technical)



MEMBER (Judicial)